GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 3034 TO BE ANSWERED ON 26.03.2025

BETI BACHAO BETI PADHAO (BBBP) SCHEME

3034. SMT. RENUKA CHOWDHURY:

Will the Minister of Women and Child Development be pleased to state:

- (a) the total funds allocated and utilised under Beti Bachao Beti Padhao (BBBP) since its inception, along with the breakdown of multi-sectoral intervention and media advocacy;
- (b) the reason behind the 63 per cent reduction in BBBP expenditure from 244.73 crore in 2018-19 to ₹90.36 crore in 2022-23;
- (c) the reason behind the sudden reduction in the media advocacy expenditure in the last few years; and
- (d) the reason behind Government not publishing the funds allocated and utilised for BBBP component, after its merger under Mission Shakti?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (d) The "Beti Bachao Beti Padhao" (BBBP) scheme was launched on 22nd January 2015 to help address the issue of gender imbalance and declining Child Sex Ratio. In Mission Shakti guideline implemented from 1 April 2022, Beti Bachao Beti Padaho scheme has been expanded to cover all the districts of the country through **multi sectoral interventions**. BBBP has transformed from a policy initiative into a national movement by mobilizing various stakeholders, including government agencies, media, civil society, and the public at large.

Based on the report of the committee on empowerment of Women (2021-22) on the Subject "Empowerment of Women through Education with special reference to " Beti Bachao Beti Padhao' Scheme in its Fifth Report (Seventeenth Lok Sabha) the Ministry in the 15th Finance

Commission period (FY 2021-22 to 2025-26) has modified the guidelines under Mission Shakti including expanding the scheme in all the districts of the country and by encouraging greater expenditure on activities that have direct ground impact like promoting sports among girls, self-defence camps, awareness about PC-PNDT Act etc.

BBBP is a Centrally Sponsored Scheme under Mission Shakti where Central Government provides 100% financial assistance to States/ UTs. Funds are released to States and UTs on the basis of Utilization Certificate of earlier grant and subject to compliance of guidelines of Department of Expenditure for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS). Total funds allocated and released under the BBBP scheme since inception are as under:

Rs.in Crore

Sl. No.	Financial Year	Revised Estimates (R.E)	Funds released For Multi Sectoral Intervention including media advocacy
1	2014-15	50	34.84
2	2015-16	75	59.37
3	2016-17	43	28.66
4	2017-18	200	169.1
5	2018-19	280	244.73
6	2019-20	200	85.78
7	2020-21	100	60.57
8	2021-22	100	58.8
9	2022-23	108	91.98
10	2023-24	90.5	88.63
11	2024-25	67.8	29.58*
	Total	1314.3	952.04

^{*}Till 31.01.2025
